

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

38.

C.P.(CAA)/111(MB)/2023  
c/w C.A.(CAA)/49(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.05.2024

NAME OF THE PARTIES: Aadar Mercantile Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Mr. Yahya Batatawala, Ld. Counsel for the Petitioner Companies present.  
Mr. Altap Shaikh, Asst. Director, O/o the Regional Director (WR), Mumbai present (VC).
2. At the request of the Counsel for the Petitioner, list this matter on 27.06.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)